

Fires in Ghana Sanctuary, Bharatpur

6649. SHRI KAMAL NATH : Will the PRIME MINISTER be pleased to state :

(a) whether Ghana Sanctuary in Bharatpur had three major fires in the last three months;

(b) if so, the causes thereof; and

(c) the estimated loss on that account ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN) : (a) Yes, Sir.

(b) One fire is reported to have been caused by a cigarette but thrown by a careless tourist while the other started from the periphery of the national park and was apparently caused by a careless grazier. The cause of the third fire has not been ascertained.

(c) In the first fire incident which occurred on 18th January 1985, about 70 hectares of grass land was burnt while the tree growth in the same area got scorched. In the second fire which broke out on 26th February 1985, dry grass over about 290 ha. along with some dry fallen wood was burnt and some trees standing in the area were scorched. In the third case on 31st March 1985, grass over about 250 ha. got burnt and the crowns of a few trees in the area got scorched.

Management of Lord Natraja Temple

6650. DR. VALLAL PERUMAN : Will the Minister of CULTURE be pleased to state :

(a) whether Union Government have any proposal to take over the management of Lord Nataraja Temple at Chidambaram in Tamil Nadu; and

(b) if so, the details thereof and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K. P. SINGH DEO) : (a) No, Sir.

(b) Does not arise.

Distribution of Agricultural Land under 20-Point Programme in Gujarat

6651. SHRI AMARSINH RATHAWA : Will the Minister of PLANNING be pleased to state :

(a) the number of landless persons to whom agricultural land has been distributed in Gujarat under 20-point programme during the year 1984-85; and

(b) the target fixed therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI K. R. NARAYANAN) : (a) and (b). Targets under the programme of distribution of ceiling surplus land to landless persons are fixed in terms of the area to be distributed. As against a target of 12000 acres in 1984-85, the achievement in Gujarat was 12943 acres.

[Translation]

Renaming of I.P. Stadium

6652. SHRI NIRMAL KHATRI : Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state whether Government propose to rename Indraprastha Indoor Stadium after the former Prime Minister, the late Smt. Indira Gandhi ?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS (SHRI R. K. JAICHANDRA SINGH) : The Indraprastha Stadium has already been renamed "Indira Gandhi Stadium" after the former Prime Minister late Smt. Indira Gandhi.

[English]

Commissions on Communal Riots

6653. SHRI C. MADHAV REDDI :
SHRI M. RAGHUMA REDDY :

Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 473 on 25 July, 1984 regarding recommendations of Judicial Commissions on communal riots and state :

(a) whether Government have since taken steps to formulate any action programme based on the recommendations of those Commissions;

(b) if so, the details thereof; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : (a) to (c). A number of Commissions of Inquiry were set up from time to time by various State Governments and by the Central Government to enquire into communal disturbance under Section 3 of the Commissions of Inquiry Act, 1952. Central Government and the respective State Governments had taken action on the reports of the Inquiry Commissions appointed by them under the provisions of the Act. Reports of the Commissions had been laid on the Tables of the concerned Houses along with action taken Memorandum by the concerned State Governments.

These Commissions of Inquiry had made certain recommendations for controlling communal violence and for promoting communal harmony. On the basis of the recommendations contained in the reports of Inquiry Commissions and the suggestions made by the National Integrations Council, a set of guide-lines for dealing with communal situations was compiled. This Compilation was sent to all State Governments and Union Territory Administrations for guidance and suitable action by them.

The late Prime Minister had herself reviewed the communal situation and formulated a 15-Point Programme of action. These points were forwarded to State Governments who have taken necessary action. The Central Government keeps constant watch on the nature of being taken by the State Governments on the suggestions of the late Prime Minister.

Setting up of a New Intelligence Agency

6654. **SHRI DINESH SINGH :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Prime Minister has set up a new intelligence agency under his supervision; and

(b) if so, the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : (a) It is not true that a new Intelligence agency has been established.

(b) Does not arise.

Upliftment of Tribals in Kerala

6655. **SHRI SURESH KURUP :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have made any assessment about the achievements made so far in the Upliftment of tribals in Kerala; and

(b) if so, the details thereof and the amount of funds allocated for tribal development during the Sixth Plan period and the actual amount spent by the Government of Kerala with year-wise break-up ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : (a) and (b). Tribal development Programmes in Kerala are reviewed Periodically with State representatives and during Annual Tribal sub-Plan discussions in the Ministry of Home Affairs and Planning Commission. Selected field visits by officers are also made. The Kerala Tribal Research Institute has evaluated tribal sub-Plan programmes of Attapady Idduki, Nilambur and Wynad I.T.D.Ps. In addition, the Institute has been advised to undertake evaluation of cooperative structure in Wynad ITDP and programmes of primitive tribal groups. The Special Central Assistance for tribal development allocated to the State during the Sixth plan period with year-wise break-up and expenditure reported are :

(Rs. in lakhs)

	Allocation	Expenditure
1980-81	57.00	64.82
1981-82	48.00	47.98
1982-83	56.00	50.00
1983-84	62.51	62.39
1984-85	64.01	49.90
		(upto sept. 1984)

Mandal Commission Report

6656. **SHRI SATYAGOPAL MISRA :** Will the Minister of HOME AFFAIRS be